

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 16 of 2014**

**Dated: 13<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**D.P. Chirania** .... **Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory**  
**Commission & Ors.** .... **Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pradeep Misra, Amicus Curiae**  
**Mr. Shashank Pandit**

**ORDER**

We have heard the learned Amicus Curiae for the Appellant.

Admit. Issue notice to the Respondents returnable on 11.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.2.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/Kt